THE MINISTER OF STATE IN THE MINISTRY | inaugurating the Punjab and Haryana High Court Bar OF INDUSTRIAL DEVELOPMENT /wteftfoff Sf XVm *f*t faffTH «TeTT?W (SHRI OHANSHYAM OZA): (a) The demand for automobile tyres in the country during the years 1969 and 1970 was of the order of 40.50 and 41.00 lakh numbers respectively. This demand was met to the extent of 40.15 and 40.40 lakh numbers respectively from indigenous production.

(b) and (c) Yes, Sir, Government have recently issued Letters of Intent to new entrepreneurs for additional capacity to the tune of 24 lakh numbers per annum. This with the existing approved/installed capacity of 55 lakh numbers per annum is expected to take care of the increasing future demand for tyres.

MANUFACTURE (IF FASSINCER CARS WITH FORF.ION COLLABORATION

- •157. SHRI R. P. KHATTAN: Will the Minister of INDUSTRIAL DEVELOPMENT/ ग्रोद्योगिक विकास मंत्री be pleased to state:
- (a) whether Government have since taken any decision on the various proposals for the manufacture of passenger cars with foreign collaboration; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT/ ग्रौद्योगिक विकास मंत्रालय में राज्य मंत्री (SHRI OHANSHYAM OZA): (a) Not yet,

(b) Does not arise

•FVLEWS EXPRESSED BY THE CHIEF JUSTICE OF INDIA REGARDING THE JUDICIARY'S PRESTIGE IN INDIA

•100. SHRI JAGDISH PRASAD MATHUR: SHRI SUNDAR MANI PATEL:

Will the Minister of LAW AND JUSTICE/ विधि ग्रीर न्याय मंत्री be pleased to slate:

(a) whether the attention of the Government of India has been drawn to the views expressed by the Chief Justice of India while

transferred from the 27th May, 1971.

Association Conference as reported in the Sunday Standard dated the 14th March, 1971 deploring the "insidious efforts being made in some quarters to undermine the prestige of the judiciary in the country": and

(b) if so, the reaction of the Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE / श्रीर न्याय मंत्रालय में राज्य मंत्री (SHRI NITI-RAJ SINGH CHOUDHURY): (a) Government have seen the Press report which appeared in the Tribune dated 14th March, 1971.

(b) Government are not aware of any such attempts being made to undermine the prestige of the Judiciary. The independence of the Judiciary is fully guaranteed by the Constitution.

COMMODITIES PRODUCED BY SINGLE UNIT MONOPOLY CONCERNS

•158. SHRI KRISHAN KANT: DR. SALIG RAM: SHRI RAJENDRA PRATAP SINHA: SHRI ARJUN ARORA:

Will the Minister of INDUSTRIAL DEVE-LOPMENT /ग्रोहोगिक विकास मंत्री be pleased to state:

- (a) what are the details of the commodities produced by the single unit monopoly concerns the country at piesent; and
- (b) how do the prices of such products compare with the prices of the imported products including import duty?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT /ग्रौद्योगिक विकास मंत्रालय में राज्य मंत्री (SHRI GHANSHYAM OZA): (a) and (b) The information is being collected and will be laid on the Table of the House.

ACCUMULATION OF COAL FROM RAILWAY SIDINGS IN NEW DELHI

*159. SHRI LOKANATH M1SRA: Will the Minister of RAILWAYS To wait be pleased to state: